

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 210  
CP No. 16/241-242/JPR/2024  
Under Section 241-242 of  
Companies Act, 2013**

**In the matter of:**

**Rajesh Kumar Sanghi**

.... Petitioner

**Versus**

**Rajasthan Chemist Association & Anr.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

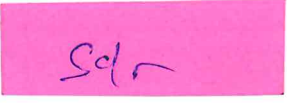
**Present Through Video Conferencing: -**

For the Petitioner : Prabhansh Sharma, Adv.

**ORDER**

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Petitioner.

List the matter on 03.09.2024.

  
Sd/-

(Rajeev Mehrotra)  
Technical Member

  
Sd/-

(Deep Chandra Joshi)  
Judicial Member

July 23, 2024